

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 321 of 2013

Dated : 10th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Transmission Corporation of
Andhra Pradesh & Ors.**

....Appellant(s)

Versus

**Andhra Pradesh Electricity
Reg. Commission & Anr.**

...Respondent(s)

Counsel for the Appellant (s) :

Mr. Anand K. Ganesan,
Ms. Swapna Seshdri

Counsel for the Respondent (s):

Mr. Sanjay Sen, Sr. Adv.
Mr. Matrugupta Mishra for R-2
Mr. K.V. Mohan,
Mr. K.V. Balakrishna for R-1

ORDER

At the request of the learned counsel for the parties, post the matter on **22.04.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Vs/js